

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2448
ANSWERED ON:13.03.2006
DEVELOPMENT OF LAKES
Joshi Shri Pralhad Venkatesh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government of Karnataka has submitted any proposal to the Union Government for development of existing lakes; and
(b) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) & (b) Under National Lake Conservation Plan (NLCP) the State Governments were requested by Ministry of Environment & Forests to send prioritization of lakes in their state. The Government of Karnataka prioritized 14 lakes. Out of these, Detailed Project Reports (DPRs) of 7 lakes were submitted to the Ministry of Environment & Forests of which projects for conservation of 3 lakes namely

(i) Akka Mahadevi lake at Haveri

(ii) Sharanabasaveshwara lake at Gulbarga and

(iii) Channapatna tank at Hassan, have since been approved in February/March 2005, with the total approved cost as Rs. 12.50 crores.

Against this sanctioned expenditure an amount worth Rs. 3.04 crore has been released so far. In respect of remaining 4 lakes namely

(i) Bellakki tank at Shimoga

(ii) Kote Tavarekere lake at Chickmagalore

(iii) Tripuranthkeshwar lake and

(iv) Kundawada lake at Davangere, the Ministry of Environment & Forests have sought for clarification from the Government of Karnataka.

In addition, projects for conservation of 7 lakes at an estimated cost of about Rs. 27 crores has already been sanctioned between February, 2002 to January, 2005 for Karnataka.